

(a) whether it is a fact Government is considering to launch a campaign to collect the feedback from citizens about their experience of using Government websites and mobile applications;

(b) whether it is also a fact that Government would send 100 crore requests for feedback;

(c) whether it is also a fact that the feedback would be plugged through all point of the e-presence of Government's digital products; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): (a) and (b) No such proposal is under consideration of National Information Centre, Ministry of Electronics and Information Technology.

(c) and (d) Do not arise.

Digital foot print of citizens in hands of private companies

1152. DR. K.V.P. RAMACHANDRARAO: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware that certain States are sharing sensitive citizens data with private companies to create and digitise foot print of the citizens and allowing it to integrate the data of various Government departments;

(b) if so, the details thereof;

(c) whether Government has come across such incidents particularly from the States of Telangana and Andhra Pradesh; and

(d) whether it is a fact that Telangana State has given all sensitive data of citizens to a private company for integration and maintenance?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): (a) to (d) It is informed that, based on the report of Inspector General of Police, West Zone, Hyderabad and I/c SIT, a complaint was lodged by the Unique Identification Authority of India (UIDAI) which has been registered *vide* FIR no.278/2019 on 12.04.2019 at Madhapur Gutalla PS, Cyberabad against Management of M/s IT Grids India Pvt. Ltd. and others.